

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Ref: Petition No. 70/TT/2012

Date: 12.7.2012

To,

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: : Approval under Regulation-86 of CERC (Conduct and Business) Regulation' 1999 and CERC (Terms and Conditions of Tariff) Regulations' 2009 for determination of transmission tariff of Elements from DOCO to 31.3.2014 for assets (Part-III) under Common Scheme for 765 kV Pooling Station and Network for NR, Import by NR from ER and Common Scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region for tariff block 2009-14 period.

Sir,

Please refer to your petition mentioned above, and this Commission's earlier letter dated 5.3.2012 (copy enclosed). In this connection, I request you to furnish the following information on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.8.2012:

- a) Detailed reason and justification for increase in cost of transmission line material by ₹ 18.6 Cr. against estimated cost of Rs. 3.8 Cr. i.e. cost variation of about 6 times, while the increase in length was about 12 % only as mentioned in the form 5B at page 92 of the petition.
- b) Detailed reason and justification for increase in cost of transmission line material by ₹1.4 Cr. against estimated cost of ₹3.9 Cr. i.e. cost variation of about 36%, while the increase in length was about 22 % as mentioned in the form 5B at page 113 of the petition.

- c) Actual date of commercial operations of the assets.
- d) Data for capital cost bench marking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV transmission lines and sub-stations.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

Sd/-
(V. Sreenivas)
Deputy Chief (Legal)